

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 1312
TO BE ANSWERED ON 09.12.2021

Budget for controlling air pollution

1312. SHRI BRIJLAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the amount of annual budget provision made by Government to prevent or reduce air pollution;
- (b) the amount of funds spent out of the earmarked budget to prevent air pollution during the last three years;
- (c) the main reasons for the increasing air pollution in the last few years, and the concrete steps that have been taken to reduce the same till date; and
- (d) the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) & (b) Under National Clean Air Programme (NCAP), ₹290 crores have been allocated for 82 Non-Attainment cities for FY 2021-2022 to prevent air pollution. Under XV Finance Commission million plus cities challenge funds, ₹2217 crores have been allocated for FY 2021-2022. Total of ₹ 376.5 Cr have been released under NCAP during FY 2018-2019, 2019-2020 and 2020-2021 and details of status of funds are annexed at **Annexure-I**. Further, ₹4400 crore have been released as grants as per the recommendations of the 15th Finance Commission to 42 cities/ urban agglomerates (UAs) during 2020-2021.
- (c) & (d) Ambient air quality data in 96 cities showed a decreasing trend of PM10 whereas 36 cities showed an increasing trend of PM10 concentration in 2020-2021 as compared to 2019-2020. 18 cities were found to be within the prescribed National Ambient Air Quality Standard (PM10 less than 60 µg/m³) in 2019-20 which has increased to 27 in year 2020-21. In the year 2020, in Delhi, the number of 'Good', 'Satisfactory' and 'Moderate' days increased to 227 against 108 in 2016.

Several steps taken by the Government to improve the air quality across the country including in Delhi-NCR is at **Annexure-II**.

Annexure I

Details of Grants received under NCAP during the Financial Year 2019-20 & 2020-21 (In ₹ crore)

State	S.No.	City	FY:2019-20			FY:20-21			Total Cumulative Fund Released	Utilisation Certificate received
			1st Inst	2nd Inst	Total	3rd Inst	4th Inst	Total		
Andhra Pradesh	1	Srikakulam			6.36	2.00		17.28	23.64	2.27
	2	Chittoor				2.00				
	3	Ongole				2.00				
	4	Vizianagaram				2.00				
	5	Eluru				2.00				
	6	Rajamundry				2.00				
	7	Anantapur				2.00				
	8	Kadapa				1.00				
	9	Vijayawada	6.00							
	10	Guntur	0.12				0.76			
	11	Kurnool	0.06				0.76			
	12	Nellore	0.06				0.76			
	13	Vishakapatnam	0.12							
Chandigarh	14	Chandigarh	6.00	2.28	8.28	5.00		5.00	13.28	5.01
Chhattisgarh	15	Raipur	6.00		12.06			1.00	13.06	2.76
	16	Bhilai	6.00							
	17	Korba	0.06			1.00				
Gujarat	18	Surat	6.00		12.00			-	12.00	-
	19	Ahmedabad	6.00							
Himachal	20	Baddi	0.06		0.24	3.00		10.00	10.24	0.24

State	S.No.	City	FY:2019-20			FY:20-21			Total Cumulative Fund Released	Utilisation Certificate received
			1st Inst	2nd Inst	Total	3rd Inst	4th Inst	Total		
Pradesh	21	Nalagarh	0.06							
	22	Paonta Sahib	0.06			1.00				
	23	Sunder Nagar	0.06			1.00				
	24	Damtal				1.00				
	25	Parwanoo				1.00				
	26	Kala Amb				3.00				
Jammu & Kashmir	27	Jammu	0.12		0.12	3.00		8.00	8.12	0.12
	28	Srinagar				5.00				
Jharkhand	29	Dhanbad	6.00		6.00			0.00	6.00	3.00
Karnataka	30	Bangalore	6.00		6.30			1.52	7.82	2.69
	31	Gulburga	0.12				0.38			
	32	Hubli-Dharwad	0.12				0.38			
	33	Devanagere	0.06				0.76			
Madhya Pradesh	34	Bhopal	6.00	4.00	20.60			1.52	22.12	9.12
	35	Gwalior	6.00	4.00						
	36	Indore	0.12	0.08						
	37	Ujjain	0.12	0.08			0.38			
	38	Sagar	0.06	0.04			0.76			
	39	Dewas	0.06	0.04			0.38			
Maharashtra	40	Mumbai	6.00	3.50	39.85			11.40	51.25	4.06
	41	Nagpur	6.00	3.45						
	42	Navi Mumbai	6.00	3.45						
	43	Pune	6.00	3.45						

State	S.No.	City	FY:2019-20			FY:20-21			Total Cumulative Fund Released	Utilisation Certificate received
			1st Inst	2nd Inst	Total	3rd Inst	4th Inst	Total		
	44	Amravati	0.12	0.08			1.14			
	45	Aurangabad	0.12	0.08						
	46	Nashik	0.12	0.08						
	47	Kolhapur	0.12	0.08			0.76			
	48	Sangli	0.12	0.08			0.76			
	49	Solapur	0.12	0.08			0.38			
	50	Ulhasnagar	0.12	0.08			1.90			
	51	Akola	0.06	0.04			1.14			
	52	Badlapur	0.06	0.04			1.90			
	53	Chandrapur	0.06	0.04			1.14			
	54	Jalgaon	0.06	0.04			0.76			
	55	Jalna	0.06	0.04			1.14			
	56	Latur	0.06	0.04			0.38			
Odisha	57	Kalinga Nagar			6.18	3.00		6.04	12.22	3.62
	58	Cuttack	6.00							
	59	Bhubaneswar								
	60	Balasore	0.06				0.76			
	61	Rourkela	0.06				1.14			
	62	Talcher	0.06				1.14			
	63	Angul								
Punjab	64	Ludhiana	6.00		12.48			15.04	27.52	4.70
	65	Amritsar	6.00							
	66	Jalandhar	0.12			4.00				
	67	Khanna	0.06				1.90			
	68	Gobindgarh	0.06			3.00				
	69	NayaNangal	0.06			1.00				
	70	Pathankot/Dera	0.06				0.76			

State	S.No.	City	FY:2019-20			FY:20-21			Total Cumulative Fund Released	Utilisation Certificate received
			1st Inst	2nd Inst	Total	3rd Inst	4th Inst	Total		
		Baba							21.92	12.55
	71	Patiala	0.06			4.00				
	72	DeraBassi	0.06				0.38			
	Rajasthan	73	Jaipur	6.00		18.12				
74		Jodhpur	6.00							
75		Kota	6.00							
76		Alwar	0.06				1.90			
77		Udaipur	0.06				1.90			
Tamilnadu	78	Tuticorn/Thoothukudi	0.06		0.06	3.00		3.00	3.06	-
Telangana	79	Hyderabad	6.00	4.80	11.00			2.76	13.76	2.33
	80	Nalgonda	0.06	0.04			0.38			
	81	Patancheru	0.06	0.04			0.38			
	82	Sangareddy				2.00				
Uttar Pradesh	83	Agra	6.00	3.45	48.47			12.16	60.63	10.05
	84	Allahabad	6.00	3.45						
	85	Kanpur	6.00	3.45						
	86	Lucknow	6.00	3.45						
	87	Varanasi	6.00	3.47						
	88	Moradabad	0.12	0.08			1.90			
	89	Bareily	0.12	0.08			1.90			
	90	Firozabad	0.12	0.08			1.90			
	91	Jhansi	0.12	0.08			1.14			
	92	Khurja	0.06	0.04			1.90			
	93	Anpara	0.06	0.04			1.14			
	94	Gajraula	0.06	0.04			1.14			
	95	Raebareli	0.06	0.04			1.14			

State	S.No.	City	FY:2019-20			FY:20-21			Total Cumulative Fund Released	Utilisation Certificate received
			1st Inst	2nd Inst	Total	3rd Inst	4th Inst	Total		
Uttrakhand	96	Kashipur	0.06		0.12	3.00		11.00	11.12	5.91
	97	Rishikesh	0.06			5.00				
	98	Dehardun				3.00				
West Bengal	99	Kolkata	6.00		6.00			13.00	19.00	10.95
	100	Howrah				5.00				
	101	Haldia				3.00				
	102	Durgapur				3.00				
	103	Barrackpore				2.00				
Bihar	104	Patna	6.00	4.00	10.20			7.00	17.20	13.24
	105	Gaya	0.06	0.04		2.00				
	106	Muzaffarpur	0.06	0.04		5.00				
Assam	107	Guwahati	0.12		0.36	5.00		12.00	12.36	0.44
	108	Nagaon	0.06			2.00				
	109	Nalbari	0.06			2.00				
	110	Sibsagar	0.06			2.00				
	111	Silchar	0.06			1.00				
Nagaland	112	Dimapur	0.06		0.12	3.00		6.00	6.12	0.12
	113	Kohima	0.06			3.00				
Meghalaya	114	Byrnihat				3.00		3.00	3.00	-
		Total	173.04	51.88	224.92	111.00	39.52	150.52	375.44	93.18

Measures taken by the Government for Air Quality Management

Vehicular Emission

- Leapfrogging from BS-IV to BS-VI norms for fuel and vehicles since April, 2020.
- Network of metro rails for public transport are enhanced and more cities are covered.
- Development of Expressway and Highways are also reducing the fuel consumption and pollution.
- Eastern Peripheral Expressway & Western Peripheral Expressway have been operationalised to divert non destined traffic from Delhi.
- All 10-year-old diesel vehicles are deregistered in Delhi NCR.
- Environment protection charges (EPC) have been imposed on diesel vehicles with engine capacity of 2000cc and above in Delhi NCR.
- Introduction of cleaner/alternate fuels like CNG, LPG, ethanol blending in petrol.
- Faster Adoption and Manufacturing of Electric Vehicles (FAME) -2 scheme has been rolled out.
- Permit requirement for electric vehicles has been exempted.
- Promotion of public transport and improvements in roads and building of more bridges to ease congestion on roads.

Industrial Emission

- Stringent emission norms for Coal based Thermal Power Plants (TPPs).
- Ban on use of pet coke and furnace oil in NCR with restricted use of pet coke in cement plants, lime kilns and calcium carbide manufacturing units.
- Shifting of industrial units to PNG.
- Installation of online continuous emission monitoring devices in highly polluting industries.
- Shifting of brick kilns to zig-zag technology for reduction of pollution

Air Pollution due to dust and burning of waste

- Notifications of 6 waste management rules covering solid waste, plastic waste, e-waste, bio-medical waste, C&D waste and hazardous waste.
- Setting up infrastructure such as waste processing plants.

- Extended Producer Responsibility (EPR) for plastic and e-waste management.
- Ban on burning of biomass/garbage.

Crop Residue Management

- Under Central Sector Scheme on 'Promotion of Agricultural Mechanization for in-situ management of Crop Residue in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi', agricultural machines and equipment for in-situ crop residue management are promoted with 50% subsidy to the individual farmers and 80% subsidy for establishment of Custom Hiring Centres.
- Sustainable Alternative Towards Affordable Transportation (SATAT) has been launched as an initiative to set up Compressed Bio-Gas (CBG) production plants and make CBG available in the market for use in automotive fuels.

Monitoring of Ambient Air Quality

- Expansion of air quality monitoring network of manual as well as continuous monitoring stations under programmes such as National Air Monitoring Programme (NAMP).
- Initiation of pilot projects to assess alternate ambient monitoring technologies such as low-cost sensors and satellite-based monitoring.
- Implementation of Air Quality Early Warning System for Delhi, Kanpur and Lucknow. The system provides alerts for taking timely actions.
- Public Complaints regarding air pollution issues in Delhi NCR are taken through 'Sameer App', 'Emails'(Aircomplaints.cpcb@gov.in) and 'Social Media Networks' (Facebook and Twitter).

Monitoring implementation of NCAP

- Government has launched National Clean Air Programme (NCAP) as a national level strategy to reduce air pollution levels across the country. City Specific Clean Air Action Plans have been prepared and rolled out for implementation in 132 non-attainment and million plus cities.
- ₹ 375.44 crores have been sanctioned to non-attainment cities under NCAP for initiating actions such as expansion of monitoring network, construction and demolition waste

management facilities, non-motorised transport infrastructure, green buffers, mechanical street sweepers, composting units etc.

- As per the Fifteenth Finance commission recommendations ₹4400 crores have been released in the Budget of FY 2020-21 to tackle the burgeoning problem of air pollution for 42 urban centres with a million-plus population. Further, an amount of ₹12,139 crores has been allocated for improvement of air quality for the award period FY 2021-26.
- City Specific Action Plans for improvement of air quality has been prepared and approved for implementation.
- Implementation of the city specific action plans are regularly monitored by Committees at Central and State level namely Steering Committee, Monitoring Committee and Implementation Committee.
- PRANA a portal for monitoring implementation of NCAP has been launched.
